

Annexure 8
Name of the Corporate Debtor: Blu-Smart Mobility Limited
Date of commencement of CIRP: 28-07-2025
List of Creditors as on: 20-07-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	(Amount in ₹) Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Avyukta Corporate Solutions	31-07-2025	21,31,762.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	21,31,762.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
2	Raashi Utility Contractors Pvt. Ltd.	01-08-2025	16,56,918.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	16,56,918.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
3	Shubham Tomar	03-08-2025	15,50,139.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	15,50,139.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
4	Fiveforce Security Solutions Pvt Ltd	04-08-2025	23,36,170.23	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	23,36,170.23	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
5	Manjap Food Works Pvt. Ltd	06-08-2025	14,39,861.00	13,60,890.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	78,971.00	-	Claim has been admitted.
6	Sukhpal Singh, Dharampal & Deepak Kataria	06-08-2025	89,86,507.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	89,86,507.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
7	Gdx Security Solutions India Private Limited	08-08-2025	58,64,875.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	58,64,875.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
8	Nips Services Private Limited	08-08-2025	44,00,230.76	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	44,00,230.76	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
9	Profitplus Infra Pvt Ltd	08-08-2025	5,34,82,745.78	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,34,82,745.78	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
10	Vara Green Energy Pvt. Ltd	08-08-2025	14,71,26,935.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	14,71,26,935.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
11	Mispras Furnishings Pvt. Ltd (Brand Name – Urban Vault)	09-08-2025	3,80,94,508.00	3,95,754.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,76,98,754.00	-	Claim has been admitted.
12	Anirudh Arun	11-08-2025	26,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	26,000.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
13	Awani Enterprises	11-08-2025	59,472.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	59,472.00	-	Claim is not admitted, as a revised claim has been submitted.
14	Ciel Hr Services Ltd	11-08-2025	1,14,43,303.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,14,43,303.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
15	Prathyusha Ratan Lella	11-08-2025	15,91,545.20	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	15,91,545.20	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
16	Sandeep Yadav	11-08-2025	3,00,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,00,000.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited

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17	Shaligram Goswami	11-08-2025	5,24,114.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,24,114.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
18	Swash Tech Solutions Private Limited ("Officebanao")	11-08-2025	84,64,437.00	84,64,437.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.
19	Tapesh Sharma	11-08-2025	3,10,127.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,10,127.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
20	VR Bakehouse	11-08-2025	11,60,547.00	7,72,486.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,88,061.00	-	Claim has been admitted.
21	Ocus Skyscrapers Realty Private Limited, through its Authorized Representative, namely, Mr. Nikhil Arora.	13-08-2025	43,70,508.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	43,70,508.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
22	Ishan Netsol Private Limited	13-08-2025	1,13,328.00	1,13,328.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.
23	Tata Capital Limited (Transferee of Tata Capital Financial Services Limited)	13-08-2025	4,66,89,543.00	4,65,74,200.00	Debentures	-	-	No	-	-	-	1,15,343.00	-	Claim has been admitted.
24	Mehta Urvi Bharatbhai	13-08-2025	46,694.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	46,694.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
25	Sharify Services Private Limited	14-08-2025	2,07,13,341.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	2,07,13,341.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
26	Vimalkumar Sri Srimat	14-08-2025	1,75,00,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,75,00,000.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
27	Truepearl Limited	18-08-2025	5,79,29,250.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,79,29,250.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
28	Kia Ora Ventures Private Limited	18-08-2025	1,02,39,780.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,02,39,780.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
29	Kia Ora Ventures Private Limited	18-08-2025	7,75,598.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	7,75,598.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
30	Shamim Zehra	18-08-2025	1,12,689.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,12,689.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
31	Akshay Duggal	18-08-2025	57,03,850.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	57,03,850.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
32	Tarun Sainani	19-08-2025	10,53,500.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	10,53,500.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
33	Maa narmada tour and travels narmadapuram	20-08-2025	3,02,623.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,02,623.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
34	Axis Trustee Services Limited	22-08-2025	8,656.00	8,656.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.

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35	Aditya Satyadev	26-08-2025	25,04,800.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	25,04,800.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been
36	Alethia Infotel Private Limited	30-08-2025	5,18,032.76	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,18,032.76	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
37	Throttle Gears	04-09-2025	28,23,317.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	28,23,317.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
38	Signoff Semiconductors Private Limited	05-09-2025	52,05,200.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	52,05,200.00	-	The claim submitted in an incorrect form is not admitted, as a fresh claim has been received.
39	Gensol Engineering Limited	09-09-2025	7,57,70,878.00	-	Operational Creditor for Goods/Services	-	-	Yes	-	-	-	7,57,70,878.00	-	Based on the legal opinion obtained and the observations of the Resolution Professional, it is noted that the dues arising from the subject transactions have already been claimed by IREDA and PFC pursuant to the exercise of its substitution and step-in rights under the relevant agreements. Accordingly, the same debt cannot be claimed twice, and therefore, the claim filed by GEVLL has not been admitted in the CIRP of BSML.
40	Team Computers Private Limited	11-09-2025	92,040.00	92,040.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.
41	Vyomeen Media Pvt Ltd	18-09-2025	1,14,460.00	1,12,520.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,940.00	-	Claim has been admitted.
42	Power Financial Corporation Limited ("PFC")	19-09-2025	58,13,40,871.00	25,41,93,867.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	32,71,47,004.00	-	Claim has been admitted.
43	AZB & Partners	23-09-2025	38,63,635.00	9,38,450.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	29,25,185.00	-	Claim has been admitted.
44	Arise Leisure and Corporate Travels Private Limited	23-09-2025	7,300.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	7,300.00	-	The claim pertains to outstanding TDS and, based on the legal opinion obtained and upon further review by the Resolution Professional, the same has been rejected.
45	Aone Copier Services Pvt. Ltd.	24-09-2025	7,78,162.00	5,73,645.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	2,04,517.00	-	Claim has been admitted.
46	Helios Tech Solutions	26-09-2025	6,27,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	6,27,000.00	-	Claim is not admitted due to claim pretraining to other than Blu-Smart Mobility Limited
47	A and T Stationers Private Limited	03-10-2025	1,56,625.00	11,254.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,45,371.00	-	Claim has been admitted.
48	Gallup India Private Limited	17-10-2025	5,90,000.00	5,80,000.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	10,000.00	-	Claim has been admitted.
49	Redseer Strategy Consultants Pvt. Ltd.	25-10-2025	33,06,297.00	30,54,297.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	2,52,000.00	-	Claim has been admitted.
50	Awani Enterprises	25-10-2025	3,170.40	3,170.40	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.
51	Real Capital Towers Private Limited	31-10-2025	5,78,07,025.00	5,34,75,056.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	43,31,969.00	-	Claim has been admitted.
52	SGC Management Services Pvt. Ltd.	07-10-2025	18,996.00	13,623.64	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,372.36	-	Claim has been admitted.
53	Pranay Mundra HUF	08-11-2025	1,60,000.00	1,44,000.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	16,000.00	-	Claim has been admitted.

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
54	S.C.Atheeth and B.M.Nischitha	03-12-2025	71,77,148.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	71,77,148.00	-	Claim is not admitted due to claim pertaining to other than Blu-Smart Mobility Limited
55	JSW MG Motor India Pvt. Ltd.	19-01-2026	2,00,18,963.00	2,00,18,963.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.
56	Rahul Vishwakarma	29-01-2026	49,640.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	49,640.00	-	Claim is not admitted due to claim pertaining to other than Blu-Smart Mobility Limited
57	M/s Corporate Bulls	28-05-2026	1,46,871.00	1,26,597.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	20,274.00	-	Claim has been admitted.
58	KROPEX AUTO PRIVATE LIMITED	10-06-2026	13,24,657.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	13,24,657.00	-	Claim is not admitted due to claim pertaining to other than Blu-Smart Mobility Limited
59	Indian Renewable Energy Development Agency Limited	11-06-2026	83,25,60,462.00	83,25,60,462.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been admitted.
Total			2,05,34,75,107.13	1,22,35,87,696.04		-	-	No	-	-	-	82,96,87,411.09	-	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.
2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.
3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.
4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmart@npvinsolvency.in), to follow-up on their claim for quick actions.